## **Declaration of Assets and Liabilities**

| 2019                                 | Year. 2022-2-3                               |
|--------------------------------------|--|
| DI, BRITHANDAN YADAY                 | son/daughter/wife of LATE SUKHDEO SIPSH YADA |
| agedyears, belonging                 | g to BIHAR LEGISLATIVE ASSEMBLY              |
| service and presently working as DFF | CE ATTENDANT                                 |

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

## A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

| Sr.<br>No. | Description  | Self                           | Spouse<br>Name(S)                                | Dependant-1<br>Name | Dependant-2<br>Name | Dependant-3<br>Etc. Name |
|------------|--|--------------------------------|--|---------------------|---------------------|--------------------------|
| (i)        | Cash   | 30,000                         | SUNITA   | NEHA<br>KUHARI      | JYOTI<br>KUHARI     | ROHIT RAJ                |
| (ii)       | Deposits in<br>Banks, Financial<br>Institutions And<br>Non-Banking<br>Financial<br>Companies | 20,000+                        | 1,00,000/-<br>In SBI<br>Raja Bazas               | SBI Hattid          | NII                 | NII                      |
| (iii)      | Bonds,<br>Debentures and<br>Shares in<br>companies   | 1/1                            | 101/   | Nil                 | NII                 | N,'I                     |
| (iv)       | Other financial<br>institutions,<br>NSS, Postal<br>Savings, LIC<br>Policies, etc             | Nij                            | Nij  | Nil                 | NI                  | Nı'j                     |
| (v)        | Motor Vehicles<br>(details of<br>make, etc.)   | Hero<br>Splandor<br>BR-01,2954 | 1:19   | 101/                | Nil                 | NI',                     |
| (vi)       | Jewellery (give<br>details of<br>weight and<br>value)  | 90,000x<br>APPMX               | 901D-309<br>1,10,000/-<br>5/1V-2-<br>1009-1500/, | Nil ·               | Nil                 | Nij                      |
| (vii)      | Other assets,<br>such as values<br>of claims /<br>interests                                  | Nil                            | 1/101  | Ni]                 | Nil                 | Nil                      |

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

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## B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will

| also have to be indicated] | also | have | to | be | indicated1 |
|----------------------------|------|------|----|----|------------|
|----------------------------|------|------|----|----|------------|

| Sr.<br>No. | Description   | Self  | Spouse<br>Name(S)             | Dependant-1<br>Name | Dependant-2<br>Name | Dependant-3<br>Etc. Name |
|------------|---|---|-------------------------------|---------------------|---------------------|--------------------------|
| (i)        | Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value   | 2 Bistra<br>Joint<br>Gimily                         |                               | Nij                 | N'1                 | 10/1                     |
| (ii)       | Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value   | 1/1   | Nil                           | NII                 | N/I                 | N/I                      |
| (iii)      | Buildings (Commercial<br>and residential)<br>Location(s) -<br>- Survey /door<br>number(s)<br>- Extent (Total<br>measurement)<br>- Current market<br>value | 10 DHOP In Patha, Soo, ovoj APPROX IN POINT Gaimily | i poli                        | Nil                 | ν'n                 | NII                      |
| (iv)       | Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value   | ווא   | NI                            | 10/1                | N/I                 | NÍI                      |
| v)         | interest in property)   | 000   | Short<br>Ancestor<br>Property | Nil                 | 1/19                | 11/1                     |

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

| Sr.<br>No. | Description   | Name & address of Bank / Financial Institutions(s) / Department (s) | Amount outstanding as on |
|------------|---|---|--------------------------|
| (a)        | (i) Loans from Banks  | Personal Coan, SBI, BVM   | 7,00,000/-               |
|            | (ii) Loans from financial institutions  | NI  | ١١١١                     |
|            | (iii) Government Dues:<br>(a) dues to departments<br>dealing with government<br>accommodation | N11   | NI                       |
|            | (b) dues to departments dealing with supply of water  | NII   | NI                       |
|            | (c) dues to departments dealing with supply of electricity                                    | Nil   | Nil                      |

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|     | (d) dues to departments dealing with telephones   | NI'I               | 1/10/ |
|-----|---|--------------------|-------|
|     | (e) dues to departments<br>dealing with government<br>transport (including<br>aircraft and helicopters)   | 101/1              | NI'I  |
|     | (f) Other dues, if any  | NIT                | NII   |
| (b) | (i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)] | Pay-<br>ABCPY1899E | NII   |
|     | (ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]   | 1/1                | NII   |
|     | (iii) Sales Tax [Only in case of proprietary business]  | Nil                | NII   |
|     | (iv) Property Tax   | Nil                | NII   |

## c. Personal Detail

| GPF/CPF/PRAN No. | :-         | PTS/BLA-1154  |
|------------------|------------|---|
| Gender           | :-         | M (M/F)   |
| Date of Birth    | :-         | 14091978 (DD/MM/YYYY)   |
| Class/Group      | :-         | (A/B/C)   |
| Cadre            | <b>!</b> - | Bihol Cgi819tive Assembly, Patha<br>(Full Name e.g. B.A.SBihar Administrative Service,<br>B.S.S Bihar Secretariat Service etc.) |
| Home District    | :-         | GoPalgay'   |
| I hereby d       |            | that the above details are true to the best of my   |

| Place: 18.02,23 | Name of Employee: BRIJNANDAN YADAV  Designation: OFFICE ATTENDANT  Department: BIHAR LEGISLATIVE ASSEMBLY |
|-----------------|---|
|                 |   |

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Brig Nandan Jadur